

# MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

## Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment-2019)

**(03.09.2019 to 27.09.2019)**

**(First Week – 03.09.2019 to 07.09.2019)**

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm
<b>03.09.2019 (Tuesday)</b>	Inauguration of the Course  By: <b>Officers of the Academy</b>	<b>Ice breaking session –</b> Introduction of the participants  (Contd.....) By: <b>Officers of the Academy</b>	<b>Ice breaking session –</b> Introduction of the participants  (Contd.....) By: <b>Officers of the Academy</b>	<b>Ice breaking session –</b> Introduction of the participants  By: <b>Officers of the Academy</b>	Overview of the Course: Course contents, Teaching Methodology, Joining Instructions, Do's and Dont's and Academic Discipline  By: <b>Officers of the Academy</b>	Oath of a Judge  By: <b>Shri Awdhesh Gupta, Faculty Senior, MPSJA</b>
<b>04.09.2019 (Wednesday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	An overview of the Constitution and Classification of Civil Courts and Jurisdiction: Pecuniary and Territorial aspects – Distribution of business  By: <b>Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA</b>	An overview of the constitution and classification of Criminal Courts & jurisdictional aspects (territorial & subject matter-wise) – Distribution of business  By: <b>Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA</b>	Introduction to the Court Establishment – Duties of different staff  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Role and importance of various sections of the Court: • Copying • Record Room  By: <b>Shri Yashpal Singh, O.S.D., MPSJA</b>	Role and importance of various sections of the Court: • Nazarat • Malkhana • Statistical writing section  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>
<b>05.09.2019 (Thursday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Types of suits generally and initial requisite for taking cognizance of suits  By: <b>Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA</b>	Scrutiny of plaint and registration of suit  By: <b>Shri Yashpal Singh, O.S.D., MPSJA</b>	Police Remand, Judicial remand & transit remand – Various aspects  (Contd.....)  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	Police Remand, Judicial remand & transit remand – Various aspects  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	Issues relating to Bail: Magistrate's Perspective  By: <b>Director, MPSJA</b>

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm
<b>06.09.2019 (Friday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Issuance and service of process in civil matters  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Return and rejection of plaints  By: <b>Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA</b>	<b>W O R K I N G D A Y</b> Cognizance in criminal matters:- Scrutiny of charge sheet, limitation & statutory bars, Expunction Report/Final Report  By: <b>Shri Yashpal Singh, O.S.D., MPSJA</b>	<b>T E A C H I N G D A Y</b> Cognizance in criminal matters:- Private complaints, complaint by public servants and dealing with applications under Section 156(3) Cr.P.C.  (Contd.....)  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	<b>S H O R T C O U R S E</b> Cognizance in criminal matters:- Private complaints, complaint by public servants and dealing with applications under Section 156(3) Cr.P.C.  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>
<b>07.09.2019 (Saturday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Discussion on – Law relating to consequence of non appearance of parties <b>(Order 9 CPC)</b>  By: <b>Shri Yashpal Singh, O.S.D., MPSJA</b>	Written statement, set-off and counter-claim  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	<b>W O R K I N G D A Y</b> Parties to the suits and their representation by Pleaders/ Attorney/Agents  By: <b>Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA</b>	<b>A K A D E M I C</b> Commencement of trial in criminal cases – Some procedural aspects Committal proceedings (Ss. 209 & 323 Cr.P.C.)  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	<b>E A R N I N G</b> Open interactive session

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**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment-2019)**

**(03.09.2019 to 27.09.2019)**

**(Second Week – 09.09.2019 to 13.09.2019)**

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am		SESSION – III 11.45 am to 12.45 pm		SESSION – IV 1.30 pm to 2.30 pm		SESSION – V 2.45 pm to 3.45 pm		SESSION – VI 4.00 pm to 5.00 pm
<b>09.09.2019 (Monday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Law relating to temporary injunction  (Contd...)  By: <b>Shri Yashpal Singh, O.S.D., MPSJA</b>	<b>T E A</b>	Law relating to temporary injunction  By: <b>Shri Yashpal Singh, O.S.D., MPSJA</b>	<b>W O R K I N G</b>	Discussion on – Order 6 Rule 17 CPC, 1908  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	<b>T E A</b>	Recording of statements u/s 164 Cr. P. C.  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA:</b>	<b>S H O R T</b>	Legal writing skills – English  By: <b>Ms. Anamika Sisodia</b>
<b>10.09.2019 (Tuesday)</b>	<b><i>HOLIDAY ON ACCOUNT OF MOHARRUM</i></b>									
<b>11.09.2019 (Wednesday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Alternative Dispute Resolution Mechanism (S. 89 CPC and Order 10 CPC)  By: <b>Director, MPSJA</b>	<b>B R E A K</b>	Discussion on – Framing of Issues  By: <b>Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA</b>	<b>L U N C H</b>	Issuance of execution of processes in criminal cases, appearance of accused, coercive measures to secure attendance of accused and witnesses  (Contd...)  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	<b>B R E A K</b>	Issuance of execution of processes in criminal cases, appearance of accused, coercive measures to secure attendance of accused and witnesses  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	<b>B R E A K</b>	Legal writing skills – English  By: <b>Ms. Anamika Sisodia</b>

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm		
<b>12.09.2019 (Thursday)</b>	Discussion on material/recap of preceding day's learning By: <b>Officers of the Academy</b>	Settling date, preparation of civil case before recording of evidence: list of witnesses and summoning of witnesses  By: <b>Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA</b>	Discussion on – Law relating to death of party to the suit (O. 22 CPC)  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	Discussion on – Framing of Charge  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Preparation for trial of Criminal Cases  By: <b>Shri Yashpal Singh, O.S.D., MPSJA</b>	Legal writing skills – English  By: <b>Ms. Anamika Sisodia</b>		
<b>DATE/ DAY</b>	<b>SESSION – I 10.00 am to 10.30 am</b>	<b>SESSION – II 10.30 am to 11.30 am</b>	<b>SESSION – III 11.45 am to 12.45 pm</b>	<b>SESSION – IV 1.30 pm to 2.30 pm</b>	<b>SESSION – V 2.45 pm to 3.25 pm</b>	<b>SESSION – VI 3.30 pm to 4.30 pm</b>	<b>SESSION – VII 4.40 pm onwards</b>	
<b>13.09.2019 (Friday)</b>	Discussion on material/recap of preceding day's learning By: <b>Officers of the Academy</b>	Recording of evidence in Civil cases – Dealing with objections  (Contd.....)  By: <b>Director, MPSJA</b>	Recording of evidence in Civil cases – Dealing with objections  By: <b>Director, MPSJA</b>	Key issues relating to primary and secondary evidence  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	Methods of Law research – Conventional & new age  By: <b>Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA &amp; Shri Yashpal Singh, O.S.D., MPSJA</b>	Legal writing skills – English  By: <b>Ms. Anamika Sisodia</b>	Open Interactive Session	

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**DIRECTOR**

## MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

### Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment-2019)

**(03.09.2019 to 27.09.2019)**

**(Third Week – 16.09.2019 to 20.09.2019)**

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm
<b>16.09.2019 (Monday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Withdrawal and compromise in civil cases  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Examination of witness – General discussion on various provisions of Evidence Act regarding examination of witness (Ss. 134 to 153)  (Contd...)  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	Examination of witness – General discussion on various provisions of Evidence Act regarding examination of witness (Ss. 154 to 165)  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion relating to Official Correspondence  By: <b>Dr. R.K. Mishra O.S.D. (Account), High Court of M.P.</b>	Overview of the programme – The concept of Language  By: <b>Shri Kevin Pereira, Jabalpur</b>
<b>17.09.2019 (Tuesday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Key issues relating to issuance of commissions for local investigation under O. 26 R. 9 CPC  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	Discussion on – Procedural aspects (i) Warrant Cases instituted otherwise than on police report (ii) Summons Cases  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	Law relating to Plea Bargaining  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Discussion on – Section 27 of Evidence Act, 1872  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Our greatest human strengths  By: <b>Shri Kevin Pereira, Jabalpur</b>
<b>18.09.2019 (Wednesday)</b>	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	An overview of Specific Relief Act, 1963: Specific performance of contract  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	An overview of Specific Relief Act, 1963: Declaration and injunction  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	Discussion on – Suits by or against minor  By: <b>Director, MPSJA</b>	Discussion on – (i) Proceedings under Section 319 Cr. P. C. (ii) Applications of Sections 311,317 and 205 Cr.P.C  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Public Speaking Session – The importance of English today  By: <b>Shri Kevin Pereira, Jabalpur</b>

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm
19.09.2019 (Thursday)	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Discussion on – Succession under the Hindu Succession Act, 1956  By: <b>Director, MPSJA</b>	Suit by indigent person & Notification under Section 35 of the Court Fees Act – Procedure  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Recording of statements under Section 313 Cr. P. C. and defence evidence  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Withdrawal of criminal case, compounding of offence and effect of non-appearance/death of accused and complainant  By: <b>Shri Vidhan Maheshwari, Asst. Director, MPSJA</b>	The power of Positive Attitude  By: <b>Shri Kevin Pereira, Jabalpur</b>
20.09.2019 (Friday)	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Issues relating to M. P. Civil Services (Conduct) Rules, 1965 relating to Judges of District Judiciary & Dos & Don'ts of a Judge  By: <b>Shri P. N. Singh, Principal Registrar (Vig.), High Court of M.P.</b>	Key issues relating to offences under Arms Act, Excise Act and Police Act (Contd.....)  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Key issues relating to offences under Arms Act, Excise Act and Police Act  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Public Speaking Session – My definition of Success  By: <b>Shri Kevin Pereira, Jabalpur</b>	Open interactive session

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**Schedule of the First Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment-2019)**

**(03.09.2019 to 27.09.2019)**

**(Fourth Week – 23.09.2019 to 27.09.2019)**

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.30 am	SESSION – III 11.45 am to 12.45 pm	SESSION – IV 1.30 pm to 2.30 pm	SESSION – V 2.45 pm to 3.45 pm	SESSION – VI 4.00 pm to 5.00 pm
23.09.2019 (Monday)	Discussion on material/recap of preceding day's learning  By: <b>Officers of the Academy</b>	Adjournment in Civil Cases  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Issues relating to Res Judicata, stay and consolidation of suits  By: <b>Shri Jayant Sharma, Faculty (Junior), MPSJA</b>	Marshalling & Appreciation of Evidence  (Contd...)  By: <b>Shri Axay Kumar Dwivedi, Additional Director, MPSJA</b>	Marshalling & Appreciation of Evidence  By: <b>Shri Axay Kumar Dwivedi, Additional Director, MPSJA</b>	Law research on SCC online  By: <b>Officers from SCC online</b>
24.09.2019 (Tuesday)	One day training Programme for referral judges <i>(As per MCPC)</i>					

DATE/ DAY	SESSION – I 10.00 am to 11.30 am	SESSION – II 11.45 am to 12.45 pm	SESSION – III 1.30 pm to 2.30 pm	SESSION – IV 2.45 pm to 3.45 pm	SESSION – V 4.00 pm to 5.00 pm
25.09.2019 (Wednesday)	Judgment writing in Civil Cases  By: Director, MPSJA	Issues relating to maintenance under Section 125 Cr.P.C.  By: Smt. Anu Singh, O.S.D., MPSJA	Introduction to the procedure of Execution  (Contd...)  By: Shri Axay Kumar Dwivedi, Additional Director, MPSJA	Introduction to the procedure of Execution  By: Shri Axay Kumar Dwivedi, Additional Director, MPSJA	Sentencing policy and introduction to Probation of Offenders Act, 1958  By: Shri Vidhan Maheshwari, Asst. Director, MPSJA
26.09.2019 (Thursday)	Judgment writing in Criminal Cases  By: Director, MPSJA	Application for Review under Order 47 CPC  By: Shri Vidhan Maheshwari, Asst. Director, MPSJA	Discussion on – Law relating to Juvenile Justice (Care & Protection of Children) Act, 2015  By: Smt. Anu Singh, O.S.D., MPSJA	Interim custody of seized property in criminal cases (Section 451 Cr.P.C.)  (Contd...)  By: Shri Jayant Sharma, Faculty (Junior), MPSJA	Interim custody of seized property in criminal cases (Section 451 Cr.P.C.)  By: Shri Jayant Sharma, Faculty (Junior), MPSJA
DATE/ DAY	SESSION – I 10.00 am to 10.45 am	SESSION – II 10.45 am to 11.45 pm	SESSION – III 12.00 noon onwards		
27.09.2019 (Friday)	Open interactive session  By: Officers of the Academy	Feedback and guidelines for next phase (II Phase) Training  By: Officers of the Academy	Feedback and guidelines for next phase (II Phase) Training  (Followed by Valedictory Session)  By: Officers of the Academy		

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